## **NATIONAL COMPANY LAW TRIBUNAL** AHMEDABAD BENCH **AHMEDABAD**

IA 130/2017 in C.P. No. 1/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Neesa Agritech & Food Ltd. & Ors.

V/s.

Meena Subhash Kulkarni & Ors.

Section of the Companies Act:

**S.NO. NAME (CAPITAL LETTERS)** 

Section 73(4) of the Companies Act, 2013

**SIGNATURE** 

1. Jaimin R. Dave

2 KUVISHT BHATT

DESIGNATION

Advocate

Learned Advocate Mr. Ravish Bhatt present for Applicant/ Original Respondent. Learned Advocate Mr. Jaimin Dave present for Respondent/ Original Petitioner.

At request of Learned Counsel for Respondent.

List the matter on 19.09.2017.

**BIKKI RAVEENDRA BABU** MEMBER JUDICIAL

Dated this the 28th day of August, 2017.